

National Company Law Tribunal

Allahabad Bench

C P No.(IB) 110/ALD/ 2017,

C A No.100/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2018

NAME OF THE COMPANY: Shree Bhawani Paper Mills Limited

SECTION OF THE COMPANIES ACT/I & B CODE: 60(5) IBC

CP NO. (IB) 110/ALD/2017, CA NO.100/2018

Sh. Siddharth Singhal alongwith Nikhil Mishra, Advocate for the Resolution Professional and Sh. Vinod Kant Srivastava (AAG), Dr Y.K. Srivastava (CSC), Sh. Amit Verma (SC), for the State of U.P., is present in the Court.

Learned counsel for the RP has filed Progress Report on 8th July 2018, which shows that in compliance of our order dated 5th June 2018 the possession of assets Accounts, Administrative office of the Corporate Debtor M/s. Shree Bhawani Paper Mills Limited, which is situated at Industrial Area-1, Sultanpur Raebareli has been handed over to the R P. Learned counsel for the State of U.P. has further requested for time to file affidavit in this regard. Prayer is allowed, affidavit may be filed within seven days.

List the matter on 30th July 2018, for further consideration.

Dated: 11.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)